

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
23.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.

**CP (IB) No. 245/59/HDB/2022**  
U/s 59 of IBC, 2016

**IN THE MATTER OF:**

Ace Ketones Private Limited

... Petitioner

Vs

ROC, Telangana

... Respondent

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

No representation for both sides.

For hearing, matter stands adjourned to 27.10.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**